# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-627/2017 in OA-1608/2015 MA-160/2019

### New Delhi, this the 08th day of February, 2019

Hon'ble Sh. V. Ajay Kumar, Member(J) Hon'ble Sh. A.K. Bishnoi, Member(A)

> Smt. Shakuntala aged 62 ¾ years, Retiree as CLTS W/o late Sh. Raja Ram, Superannuated w.e.f. 31.10.2014 on attaining Age of 60 years while last posted in 40 Coy ASC Supply Type-D Meerut under Directorate of Supply And Transport ST-12 QMG's Branch AHQ Ministry Of Defence R/o H.No. 10 Ward No. 7 Sadar Bazar Meerut Cantt.

> > ... Petitioner

(through Sh. V.P.S. Tyagi)

#### Versus

- Sh. G. Mohan Kumar, IAS, Secretary, Ministry of Defence, Union Govt. of India, South Block, New Delhi-110001.
- Lt General S.K. Dhahiya
   Director General of Supply & Transport
   QMG's Branch AHQ
   IHQ of MOD (Army)
   Sena Bhawan, New Delhi-110105.
- Colonel Shri M.B. Themaya Commandant,
   40 Coy ASC Supply Type-D, PIN-900468 C/o 56 APO.

Respondents

(through Dr. Ch. Shamshuddin Khan)

## ORDER(ORAL)

## Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the petitioner himself submits that the orders of this Tribunal have been complied with.

2. In the circumstances, the CP is closed. Notices issued to the alleged contemnors are discharged.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar) Member(J)

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